

THE GAUHATI HIGH COURT LEGAL SERVICES COMMITTEE
(PRINCIPAL SEAT), GUWAHATI

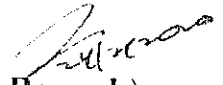
NOTICE

No. GHCLSC-06/2020/233

Date. 24th February 2020.

A Round Table Consultation on Implementation of the Provisions of The Mental Healthcare Act, 2017 with special emphasis on Rescue, Treatment and Rehabilitation of homeless and wandering persons of mental illness in compliance with Judgment and Order dated 21/11/2019 passed by Hon'ble Gauhati High Court in PIL No 46/2018 organize by Gauhati High Court Legal Services Committee (Principal Seat), Guwahati will be held on 29.02.2020 at 10.15 A.M. in the Conference Hall of the Gauhati High Court, New Block, Guwahati.

By Order



(Gautam Baruah)

Registrar (Vigilance),GHC

-Cum-Secretary, Gauhati High Court

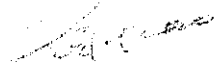
Legal Services Committee (Principal Seat)

Copy forwarded for information and necessary action:-

1. The Registrar General, Gauhati High Court, Guwahati.
2. The Registrar (Admn./Judl.), Gauhati High Court, Guwahati.
3. The Secretary to the Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
4. The Librarian-cum-Research Officer, Gauhati High Court, Guwahati.
5. ✓ The System Analyst, Gauhati High Court, Guwahati.
6. The Private Secretary to Hon'ble Mr. Justice N. Kotiswar Singh.
7. The Private Secretary to Hon'ble Mr. Justice Suman Shyam.
8. The Court officer, Gauhati High Court, Guwahati.

He is directed to upload the notice immediately in the official web site of the Gauhati High Court Legal Services Committee.

9. The Chief Security Officer, Gauhati High Court, Guwahati.



Registrar (Vigilance),GHC

-Cum-Secretary, Gauhati High Court

Legal Services Committee (Principal Seat)